

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 518 of 2021

03/05.04.2021

The present case is taken up through video conferencing.

Mr. Mohan Dubey, learned A.C. to A.G., prays for and is allowed four weeks' time to seek instruction and file counter affidavit.

It is submitted by Mr. A.K. Sinha, learned Senior Counsel for the petitioner, that few other writ petitions involving similar issue led by W.P.(C) No. 3876 of 2020 are pending before this Court.

In view of the said submission, put up this case along with W.P.(C) No. 3876 of 2020.

In the meantime, counsel for the petitioner shall remove the remaining defects as pointed out by the office.

(Rajesh Shankar, J.)

Ritesh